

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 46/RP/2017 in Petition No. 227/TT/2014

- Subject** : Review Petition No. 46/RP/2017 seeking review of order dated 20.9.2017 in Petition No. 227/TT/2014.
- Date of Hearing** : 11.5.2018
- Coram** : Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member
- Petitioner** : Bhopal Dhule Transmission Company Ltd. (BDTCL)
- Respondents** : Power Grid Corporation of India Ltd. (PGCIL) and 8 others
- Parties present** : Shri Divyanshu Bhatt, Advocate, BDTCL
Ms. Anisha Chopra, BDTCL
Ms. Suparna Srivastava, Advocate, PGCIL
Shri Aryaman Saxena, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

Learned counsel for PGCIL submitted that reply has been filed on 9.5.2018 after a delay of 4 days and requested the Commission to condone the delay. The Commission allowed the request.

2. Learned counsel for BDTCL submitted that PGCIL's reply was received only on 9.5.2018 and sought one week time to file its rejoinder to PGCIL's reply.

3. The Commission directed BDTCL to file the rejoinder by 18.5.2018 and to list the review petition on 22.5.2018 for final hearing.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

